IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH.

## JAIPUR \* \* \*

CP No.52/1996 (QA No.226/95) Date of order: 9-2-1998

Lt.Col. Mahaveer Singh Nathawat at present posted as Joint Director, Training, NCC Directorate, Rajasthan, Jaipur.

.. Petitioner

## Versus

- T.K.Banerjee, Secretary, Ministry of Defence,
   Government of India, South Block, New Delhi.
- 2. Lt. General R.Mohan, PVSM AVSM VSM, Director General, NCC, West Block IV, R.K.Furam, New Delhi.

.. Respondents

None present for the petitioner
Mr. S.S. Hasan, counsel for the respondents
CORAM:

Hon'ble Mr. C.P.Sharma, Administrative Member Hon'ble Mr. Ratan Prakash, Judicial Member

## ORDER

## Per Hon'ble Mr. O.P. Sharma, Administrative Member

In this Contempt Petition, petitioner,

Lt.Col. Mahaveer Singh Nathawat has prayed that the
respondents may be directed to comply with the order
of the Tribunal dated 3.4.1996 passed in OA No.226/95,

Lt. Col. Mahaveer Singh Nathawat Vs. Union of India
and Ors. and strict action may be taken against them
for non-compliance with the order of the Tribunal.

- 2. We have heard the learned counsel for the respondents. None is present on behalf of the prtitioner even when the case was called out in the second round.
- 3. The learned counsel for the respondents

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have produced before us a copy of the judgment of the Hall Symbol dated 7th November, 1997 passed in Civil Appeal
No.1605/97, arising out of SLP Civil No.24188
of 1996, Union of India and Ors. Vs. Mahaveer
Singh Nathawat. The appeal decided by the
Hon'ble Supreme Court was against the order passed
by the Tribunal on 3-4-1996 in the aforesaid CA.
By this judgment, the Hon'ble Supreme Court
has allowed the appeal and set-aside the
order of the Tribunal.

In these circumstances now, there remains no order of the Tribunal to be implemented by the respondents. The Contempt Petition has since become infructuous. It is dismissed.

Notices issued are discharged. A copy of the judgment of the Hon'ble Supreme Court, referred to hereinabove, is taken on record.

(Ratan Prakash)

Judicial Member

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(O.P.Sharma)

Administrative Member